

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. RA-14026(11)/4/2020-CERC

Dated: 04.06.2020

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2020

The Commission has issued the Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2020 on 28.04.2020 inviting comments/objections/suggestions upto 28.05.2020.

2. It has been decided to hold a public hearing on the above subject on 19.06.2020 at 10.30 am as per the details given below:-

Date	Medium	Timing	Invitee
19.06.2020	Online Video Conferencing	10.30 AM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities / CPSUs / CTUs / STUs / Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you or depute a responsible officer of your organization fully conversant with the subject matter to attend the hearing on 19.06.2020

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-efiling.gov.in) atleast 2 days before the public hearing i.e. 19.06.2020. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides.

5. Participation shall be limited to one participant per organisation only. Further details regarding online registration, mode of video conferencing will be intimated subsequently

Sd/-

(Sanoj Kumar Jha)
Secretary